Declaration of Assets and Liabilities

Years 2021 -2022

Md. Ishtiaque Alam,

Son / daughter / wife of

Late Md. Mukhtar Alam

26

years, belonging to

Bihar Legislative Assembly Secretariat

service and presently

working as

Urdu Assistant, Bihar Legislative Assembly, Patna

give herein below the details of the assets

(immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

Details of movable assets

(Assets in joint name Indicating the extent of joint ownership will also have to be given)



Sr. Description No.		Self	Spouses Name (s)	Dependant-1 Name Akhtari Khatoon	Dependant-2 Name	Dependant-3 Etc.Name Nil	
(i)) Cash 15,000		Nil	25,000/-	Nil		
(ii)	Deposits in Banks, Financial Institutions and Non-Banking Financial Companies	anks, 4,11,308 inancial stitutions and on-Banking inancial		Nil	Nil		
(iii)	Bonds, Debentures and Shares in companies		Nil	Nil	Nil	Nil	
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc.	ions, 1,00,000/- lostal s, LIC		Nil	Nil	Nil	
(v)	Motor Vehicles (details of	Scooty-125cc					
	make, etc.)	BR01 6995 (95 lakh)	Nil	Nil	Nil	Nil	
(vi)	Jewellery (give details of weight and value)	Nil	Nil	Gold- 60 grams 3,00,000/-	Nil	Nil	
(vii)	Other assets, such as values of claims/ Laptop Interests		Nil	Freeze, washing machine, cooler	Nil	Nil	

Note: - Values of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed Companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

De Line (me) 08.02.2022

B. Details of Immovable assets

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description			Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc.Name	
(i)	Agricultureal Land - Location (s) - Survey numbers (s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil	
(ii)	Non-Agricultural Land - Location (s) - Survey numbers (s) - Extent (Total measurement) - Current market value	Biharsharif 10 dhur 35 lakh biharsharif 12 dhur-35 lakh	Nil	Nil	Nil	Nil	
(iii)	Buildings (Commercial and residential) - Location(s) - Survey / door number (s) - Extent (Total measurement) - Current market value	Commercial Biharsharif 300 sq. fit 25 lakh Residential Biharsharif 22 dhur 30 lakh	Nil	Nil	Nil	Nil	
(iv)	Houses / Apartments, etc Location(s) - Survey / door number (s) - Extent (Total measurement) - Current market value	Nil	Nil	House Biharsharif 12 dhur 30 lakh	Nil	Nil	
(v)	Others (such as interest in property)	Nil	Nil	Nil	Nil	Nil	

(2) I give herein below the details the details of my liablities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / financial Institutions(s) / Department (s)	Amount outstanding as on Nil	
(a)	(i) Loans from Banks	Nil		
	(ii) Loans from financial institutions	Nil	Nil	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil	
	(b) dues to departments dealing with supply of water	Nil	Nil	
	(c) dues to departments dealing with supply of electricity	Nil	Nil	



	(d) dues to departments dealing with telephones	Nil	Nil	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil	
	(f) Other dues, If any	Nil	Nil	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return field. Give also permanent Account Number (PAN)]	Tax-30831 Assesment Year- 2021-2022 Pan-BOTPA 4635 K	Nil Nil	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return field.]	Nil		
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil	
	(iv) Property Tax	Nil	Nil	

c. Personal Detail

Place : Patna

GPF/CPF/PRAN	110154059034							A 9		
Gender :-			1	(N	(M/F)					
Date of Birth	:-	2	2	1	1	1	9	9	5	(DD/MM/YYY)
Class/Group	:-	B (A/B/C)								
Cadre	:-	_ Bihar Legislative Assembly								4
			l Nam .S B							ntive Service,
Home District	:-	Na	landa							

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: 3 Shhae

Name of Employee: Md. Ishtiaque Alam

Designation: Urdu Assistant

Date: 08.02.2022 Department: Bihar Legislative Assembly Secretariat

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper

with computer typed (single side) in prescribed format.

9 stier 2027